NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 65/(MAH)/2015 CA No. 122/2016 & MA 164/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2017

NAME OF THE PARTIES:

Mr. Fidaali Mithiborwala

V/s.

M/s. Aceros Fortune Industries Pvt. Ltd. &

Ors. 4 Companies

SECTION OF THE COMPANIES ACT: 58, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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<u>ORDER</u>

C.A. No. 122/16 & M.A. No.164/16 in C.P. No. 64/59,397-398/CLB/MB/MAH/2015
C.A. No. 122/16 & M.A. No.164/16 in C.P. No. 65/397-398/CLB/MB/MAH/2015
C.A. No. 122/16 & M.A. No.164/16 in C.P. No. 66/397-398/CLB/MB/MAH/2015
C.A. No. 122/16 & M.A. No.164/16 in C.P. No. 67/397-398/CLB/MB/MAH/2015
C.A. No. 122/16 & M.A. No.164/16 in C.P. No. 68/397-398/CLB/MB/MAH/2015

The Petitioner side is absent. The Respondents' side is present. Order in amendment application, pronounced vide separate Orders. The main Petition be listed for hearing on **20.02.2017**

Sd/-B.S.V. PRAKAŠH KUMAR MEMBER (JUDICIAL).

Sd/-V. NALLASENAPATHY MEMBER (TECHNICAL).